

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TESP/TCSA/NO. 516 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. European Gateway Sare & Anr
V/s
Bonton Holidays Pvt Ltd.

SECTION OF THE COMPANIES ACT: 433(e) / 434 / 8-9 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Adv. Vikhil Dhoka a/w Adv. Anisha Singh i/b. M/s. Solicis Lex for Respondent	Advocate	
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	Adv Anjali Mishra a/w - Adv Rashi Agarwal i/b S.K Legal Associates LLP for the Petitioner.		 
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Order

TCP 516/I&BP/NCLT/MB//MAH/2017

At request of the parties, list this matter on 16.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)